

GOVERNMENT OF INDIA
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (Divyangjan)
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

LOK SABHA

UNSTARRED QUESTION NO.3363
TO BE ANSWERED ON 06.12.2016

Abandoning People with Psychosocial Disabilities

3363. SHRIMATI MAUSAM NOOR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is aware of the rise in incidents of families abandoning people with psychosocial or intellectual disabilities in the country and if so, the details thereof;
- (b) whether the Government has taken any initiative to prevent such incidents and if so, the details thereof;
- (c) whether the Government proposes to rehabilitate such abandoned persons effectively and if so, the details of initiatives and programmes conducted in this regard;
- (d) whether any effort at counseling the families of such individuals to retake them has been done and if so, the details thereof; and
- (e) the other steps being taken by the Government to encourage the families of such persons to take them back?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

(a) & (b) The Ministry has not conducted any study regarding abandoning of people with psychosocial or intellectual disabilities. As per the provisions of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995, the State Governments are mandated to develop schemes/programmes for education, rehabilitation, social security, health care of persons with disabilities including mentally retarded persons. The State Governments have been advised to frame suitable scheme exclusively to take care of homeless mentally retarded persons.

(c) to (e) The Ministry has no scheme exclusively for the purpose of rehabilitation and counselling of the family members of persons with disabilities.
